

ITEM NO.110

COURT NO.8

SECTION XII

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 7390-7391/2009

N.SANKARANARAYANAN

Appellant(s)

VERSUS

CHAIRMAN, TAMIL NADU HOUSING BOARD AND ORS.

Respondent(s)

WITH

C.A. No. 7405-7406/2009

Date : 05-12-2018 These appeals were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ABHAY MANOHAR SAPRE
HON'BLE MS. JUSTICE INDU MALHOTRA

For Appellant(s)

Mrs. Prabha Swami, AOR
Mr. Nikhil Swami, Adv.
Ms. Divya Swami, Adv.

Mr. Prashant Kumar, Adv.
For M/S. Ap & J Chambers, AOR

For Respondent(s)

Mrs. Revathy Raghavan, AOR

Mr. Rajesh Kumar, AOR

Mr. S. Thananjayan, AOR

Ms. Shobha Ramamoorthy, AOR

Mr. S. Rajappa, AOR

Mr. T. Harish Kumar, AOR

Mrs. Prabha Swami, AOR
Mr. Nikhil Swami, Adv.
Ms. Divya Swami, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Learned counsel for the appellant submits that the parties are likely to settle the matter outside the Court and therefore, he wants some time.

List these matters in the month of January, 2019.

(ANITA MALHOTRA)
COURT MASTER

(CHANDER BALA)
COURT MASTER